

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2013

Dated : 8th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC

ORDER

Heard the learned counsel for the State Commission.

Post the matter for further submissions on **18th September, 2014.**

In the meantime, the parties are liberty to file their respective written submissions after serving copy on each other.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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